

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No.142 of 2012

Dated : 18th October , 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Nandi Sahakari Sakkare
Karkhane Niyamita**

.... Appellant (s)

Versus

**Karnataka Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant(s):

Mr. Anantha Narayana

Mr. Vikas Mehtha

Counsel for Respondent (s):

Mr. Anand K. Ganesan for R.2

ORDER

The learned counsel for the Appellant has already filed his Written Submissions.

The learned counsel for the Respondent is filing his Written Submissions today after serving copy on the other side.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk